ITEM NO.3 Virtual Court 1 SECTION PIL-W

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10918/2020

SACHIN JAIN Petitioner(s)

VERSUS

UNION OF INDIA Respondent(s)

(WITH APPLN.(S) BEING IA NO. 48303/2020 - APPLICATION FOR EXEMPTION FROM FILING ATTESTED AFFIDAVIT AND FOR URGENT HEARING AND FOR PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date: 30-04-2020 The petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the petitioner-in-person the Court made the following O R D E R

Permission to appear and argue in person is granted.

Issue notice.

(CHARANJEET KAUR) (SANJAY KUMAR-II) (INDU KUMARI POKHRIYAL)
ASTT. REGISTRAR-CUM-PS AR-CUM-PS ASSISTANT REGISTRAR